

HIGH COURT FOR THE STATE OF TELANGANA::HYDERABAD

ABSTRACT

**JUNIOR CIVIL JUDGES - Transfer and Posting of Junior Civil Judge -
ORDERS - ISSUED.**

ROC.NO.3753/2021-B.SPL.

NOTIFICATION NO.478-B.SPL.

DATED:15.11.2021

READ:

**The High Court is pleased to order the following Transfer and
Posting of Junior Civil Judge:-**

Smt. A.Radhika, IV Addl. Metropolitan Magistrate-cum-IV Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District is transferred and posted as Assistant Director, Telangana State Judicial Academy, Secunderabad (Post Kept Vacant).

- i) Smt. A.Radhika, shall handover charge of her post to the Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy-cum-VI Additional Junior Civil Judge -cum-VI Additional Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District, and take charge of her new post immediately from the Administrative Officer, Telangana State Judicial Academy, Secunderabad.
- ii) The Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy-cum-VI Additional Junior Civil Judge -cum-VI Additional Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District, **will be in full additional charge** of the post of IV Addl. Metropolitan Magistrate-cum-IV Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District, until further orders or till the substitute posted takes charge.
- iii) The Administrative Officer, Telangana State Judicial Academy, Secunderabad, who is holding full additional charge of the post of Assistant Director, Telangana State Judicial Academy, Secunderabad, shall handover charge of the said post to Smt. **A**.Radhika, and relieve from the said full additional charge.

NOTE: The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officers and incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before their Lordships kind perusal).
3. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.

7. The Member Secretary, High Court Legal Services committee, Hyderabad.
8. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
9. The Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.
10. The Administrative Officer, Telangana State Judicial Academy, Secunderabad.
11. The Assistant Director, Telangana State Judicial Academy, Secunderabad.
12. The IV Addl. Metropolitan Magistrate-cum-IV Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District.
13. The Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy-cum-VI Additional Junior Civil Judge -cum- VI Additional Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.
14. The III Additional Metropolitan Magistrate -cum- III Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District.
15. The IX Additional Junior Civil Judge -cum- XXIX Additional Metropolitan Magistrate, (for NI ACT Cases) L.B.Nagar, Rangareddy District.
16. The Pay and Accounts Officer, Hyderabad.
17. The District Treasury Officer, Rangareddy District at Nampally Exhibition Grounds, Hyderabad.

18. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court for the State of Telangana, Hyderabad.